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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, AT CHENNAI**

**EXECUTIVE APPLICATION No.05 OF 2024**

**IN**

**Original Application No. 22 of 2022 (SZ)**

ANTONY CLEMENT RUBAN

No.1B.E-Block VGN Mahalakshmi

Nagar, Thiruverkadu Chennai-600077

.....Applicant

Versus

The Commissioner

Greater Chennai Corporation

..... Respondent

**ADDITIONAL STATUS REPORT FILED BY THE GREATER  
CHENNAI CORPORATION. - 2<sup>ND</sup> RESPONDENT**

I, P.Annadurai, S/o. A. Pichai Pillai, Hindu, aged about 57, years, Superintending Engineer. Solid waste Management Department, Greater Chennai Corporation, having office at Ripon Building, Chennai -600003, do hereby solemnly affirm and sincerely submit as follows;

1. I am working as the Superintending Engineer in the Greater Chennai Corporation and filing this report on behalf of the Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case. I am filing this status report and I am well acquainted with the facts of the above case as per available records.

*P. Annadurai*

SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION

(2)

2. I respectfully submit that the earlier counter affidavits and reports filed by the Greater Chennai Corporation may be read as part and parcel of this report.
3. The Tribunal vide final Order dated 10-08-2023 in O.A No: 22 of 2022 (SZ), directed the Multi- Layered Plastic (MLP) industries to initiate steps towards the substitution of non – degradable plastics. Further a direction was issued for the extraction of aluminum from foils through appropriate dissolution techniques.
4. All Metropolitan local bodies of the southern state including the Union territory of Pondicherry where directed to exam the recycling/ reprocessing facilities established in one of the unit in Pondicherry, where MLP based is handled in scientifically sound manner. The other States were further direct to adopt a similar methods, and the corporation/ local bodies were required to summit and action taken report within a period of 3 months.
5. As per the direction of the Hon'ble Tribunal, Engineers from the Greater Chennai Corporation conducted an official site inspection of M/s. Padma Polymers, located at No. 134/12, Thirubuvanaipalayam Road, Thiruvandarkoil Post, Pondicherry, on 11.08.2025. The inspection was jointly carried out in coordination with Mr.Basker, Junior Engineer from the Manadipet Municipality, Pondicherry. (Photos are attached ) During the inspection, the team interacted with Mr.Venkatesh, the proprietor of M/s. Padma Polymers. He provided the following details regarding the operations of the facility:
  - The unit processes an average of 5 Metric Tonnes (MT) of industrial plastic waste per day.

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SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION

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- The plastic film waste is procured from various industrial sources.
- The collected waste is segregated into two categories:
  1. Grinding Waste
  2. Direct Feeding Waste

Processing Method:

- **Grinding Waste:** This type of waste is fed into a grinding machine, which reduces the material into small plastic pieces. These pieces are then processed in an extruder machine, where reprocessed plastic granules are produced using a wire cutter machine.
  - **Direct Feeding Waste:** This waste is manually fed directly into the extruder machine to produce plastic lumps (limps).
  - The resulting plastic granules and lumps are then packed and marketed for further industrial use.
6. Mr.Venkatesh also emphasized that only industrial plastic waste in pure condition is used in the process. He further informed that the company has obtained the necessary approvals from the respective Pollution Control Board for its operations.
7. The Greater Chennai Corporation currently collects dry waste, including plastic waste, through a door-to-door collection system. However; this collected waste often contains moisture, soil, and other contaminants, which makes it unsuitable for certain recycling processes.
8. The industrial waste does not come under the preview of GCC and they have to take the responsibility of sending to the reprocessing

  
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GREATER CHENNAI CORPORATION

unit. The GCC collects the wet and dry waste separately to some extent and the dry waste includes the plastic waste such as single use and other also the recyclable plastic waste. Also the single use plastic up to 100 micron was banned, if noticed that were siezed and fine imposed. The recyclable plastic was sold to the retailers by the conservancy worker themselves. As a result, the Greater Chennai Corporation currently supplies one-time-use plastic waste and MLP to cement industries, where it is used for co-processing.

I submit that it is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.



COUNSEL FOR 2<sup>ND</sup> RESPONDENT

Solemnly affirmed at Chennai  
on this day of 13<sup>th</sup> Aug -2025 and  
signed his name in my  
presence.

  
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION

Before me,

Advocate: Chennai.

  
E.No-340/92

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GPS Map Camera



**Thiruvandarkoil, Puducherry, India**

Wm74+4c, Thirubhuvanai Palayam, Thiruvandarkoil, Puducherry  
605107, India

Lat 11.912847° Long 79.656217°  
11/08/2025 10:19 AM GMT +05:30

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GPS Map Camera

Thiruvandarkoil, Puducherry, India

Wm74+4c, Thirubhuvanai Palayam, Thiruvandarkoil, Puducherry  
605107, India

Lat 11.912809° Long 79.656063°  
11/08/2025 11:49 AM GMT +05:30

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**TH.N.R.RAMESH KANNA,  
COUNSEL FOR RESPONDENTS**